

List of cases of hearing matter in the court of the Prl. Civil Judge and JMFC., Tumakuru on dated 03.07.2020

Sl No.	Case No	Stage	Complainant/Plaintiff	Accused/Defendant	Compt /Pliff advocate	Accused / Deff Advocate
Morning Session 11.00 AM to 02.00 PM						
1	OS 572/2010	For Arguments	Bhagalaxmi & Others	Nagaraju & Others	KCV	HVR/KHH
2	OS 1119/2010	For arguments	Puttalakshamma	K.G.Krishnamurthy & Others	KSS	JMM
3	OS 709/2011	Hear on IA	H.S.Kusuma	Siddagangamma & Others	GV	SBV/KCR
4	OS 680/2013	Hear on IA	Doddakempaiah	Chikkamma & Others	GBR	KSS/MCP
5	OS 564/2017	For arguments	Srinivasamurthy	Jayanna & Others	MBNK	
6	OS 59/2019	Hear on IA	Vanajakshamma	Gowramma & Others	DML	BRS
7	OS 338/2020	Hear on IA	Praveen Kumar	Sri. Maruthi Stone Product	BKT	
8	FDP 10/2015	Hear on IA	Varalakshamma & Others	Mudlagiriyappa & Others	MSH	GV
9	CC 4511/2013	For Arguments	P.B.Narasimha murthy	V.Govindaiah	PSN	RPK
10	CC 4858/2018	Hear on objection	Vishvanatha H.V	Vinay H & Others	APP	BSD/TSJ
Afternoon 2.45 PM to 5.30 PM						
1	OS 779/2011	Hear on IA	Jayalakshamma	Shivanna & Others	LNM	CNH/BS
2	OS 131/2012	Hear on IA	C.V. Lakshminarayana Shetty	Dhanaraj Poonvall & Others	EH	KSN
3	OS 978/2014	Hear on IA	Gangamma	Gangahanumaiah	SRR	KPP/GN
4	OS 994/2015	For Arguments	K.R.Sathyanarayana Reddy	Commissioner, Tumakuru	RNRG	KRM
5	OS 893/2017	For arguments	Ayub Shariff	The CMC Tumakuru	HVR	KRM
6	OS 127/2019	Hear on IA	Raveendra	Annapoornamma & Others	NHS	DP/LK
7	OS 14/2020	Hear on IA	Shree Guru Mahalinga Swamy Jeernodhara Samithi Trust	Nanjundappa & Others	CK	HSBR
8	HRC 1/2020	Hear on IA	Niranjan	Dr.K.Satyavani Suresh	PM	
9	CC 2449/2018	for Judgment	Harish	Nirmala	ATV	RVD
10	CC 2452/2018	for Judgment	Mahantesh Kumar	Nirmala	ATV	RVD

Place: Tumakuru
Date : 02.07.2020

Prl Civil Judge & J.M.F.C.,
Tumakuru

List of hearing cases in the Court of the 2nd Addl. Civil Judge and JMFC., Tumakuru on dated 03-07-2020

Sl. No.	Case No.	Stage	Complainant	Accused Name	Complainant/ Plaintiff Advocate	Accused/ Defendant Advocate
Morning Session 11.00 P.M. to 2.00 P.M						
1	O.S 591/2007	Hearing	Sowmya	Shivakumar	HPN	GN
2	OS 320/2008	Hearing	Muddaramaiah	Siddaramaiah	RVD	HSBR
3	O.S 561/2010	Hearing	Gangathimmegowda	Boregowda	HGN	SRR
4	O.S 324/2011	Hearing	Puttamma @ Chikkathimmakka	Venkatachalaiah	MN	SKR
5	OS 1192/2011	Arguments	Ramanna	Gangabyraiah	CK	MN
6	OS 608/2012	Arguments	Ramanna	Gangabyraiah	SPK	MN
7	Ex.58/2012	Hearing	Shashikala	S. Ranganatha Gowda	TSK	----
8	O.S 1281/2012	Hearing	Jogappa	Seetharamaiah	CPS	----
9	O.S 373/2013	Hearing	N. Puttarangaiah	Narasimaiah	EH	----
10	Civil Misc/11/2015	Hearing	Nanjappa	Shivanna	NCG	----
Afternoon Session 2.45 P.M to 5.30 P.M						
1	OS 724/2007	Arguments	Venkateshaiah	Muniyappa	BSDK	NVN
2	O.S./840/2008	Arguments	Puttathayamma	H.R. Dayananda	KSJ	BCSK
3	Os 708/2012	Arguments	Kadiraiah	Shivanna	TNG	TRR
4	OS 1370/2012	Hearing	Paramesh	Chikkamma	ATV	SVR
5	O.S 404/2013	Hearing	Rajalakshmi	Narasamma	SKJ	----
6	O.S 930/2014	Hearing	Puttamma	Eshwaraiah	KFIS	----
7	Civil Mis. 3/2014	Hearing	H.M. Siddappa	H.S. Mohan kumar		
8	C.C./518/2009	Hearing	N.F.Amarad	Shivakumaranaika	GN	KSJ
9	CC 287/2016	Hearing	C. Nagesh	B.K. Chinnaiahshetty	----	----
10	CR.153/2019	Hearing	Kora PS	Mohan B.M	APP	----

Place: Tumakuru
Date: 02-07-2020

Sd/
2nd Addl. Civil Judge and JMFC.,
Tumakuru

**List of hearing cases in the Court of the III Addl. Civil Judge and JMFC.,
Tumakuru on dated 03.07.2020 as per modified notification of Hon'ble Principal District
and Sessions Judge, Tumakuru.**

SI No.	Case No	Stage	Plaintiff / Complainant Name	Defendant / Accused Name	Plaintiff/ Complainant advocate	Defendant/A ccused Advocate
Morning Session 11.00 AM to 02.00 PM						
1	OS 379/2007	Hearing	Ramaiah	Siddaramaiah	SMK	DAR
2	OS 408/2007	Hearing	Boraiah	Siddamma	T.N.Gururaju	HGN
3	OS 673/2007	Hearing	H.K.Manjuantha	Vasanthamma	BSS	SDB
4	OS 565//2008	Hearing	Shivanna	Gurubasavaiah	RH	SRVG
5	OS 974/2009	Hearing	Kantharaj	Shamanna	HGN	CK
6	OS 1118/2010	Hearing	R.Bhagya	Bettamma	HGN	SS
7	OS 925/2011	Hearing	Hanumanthamma	Shivamma	J.M.Muralikris hna	
8	OS 1051/2011	Hearing	Lakshamma	Jadiyappa	BGN	KNC
9	OS 1524/2011	Hearing	Hazeerabi	Mohammed Ibrahim	BNPR	KNB
10	OS 285/2012	Hearing	Noorulla	Meharunnisa	MAA	CK
Afternoon 2.45 PM to 5.30 PM						
1	OS 723/2018	Hearing	Canara Bank	Rahamuthulla Khan	Jagadheesha ppa	
2	CC 1101/2009	Hearing	Thilak Park Ps	Rangaswamy	APP	
3	CC 769/2010	Hearing	Labour Inspector	Anjum	APP	
4	CC 3446/2010	Hearing	Puttasiddamma	Nagarathnamm a		
5	CC 2118/2011	Hearing	Thilak Park Ps	Rudranamma	APP	
6	CC 1991/2013	Hearing	Thilak Park Ps	Rudri	APP	
7	CC 2922/2019	Hearing	H.Raghunath	Sridhar	Natesh S	
8	CC 1524/2019	Hearing	Paramesh M.C.	Noorulla	Shivabasapp a	
9	CC 4776/2019	Hearing	The branch manager	Mohankumar	BGS	
10	PCR 108/220	Hearing	IKF Finace	Subhas chandra	N.Naveenkumar	

Place: Tumakuru
Date : 02.07.2020

III Addl. Civil Judge & J.M.F.C.,
Tumakuru

List of cases for hearing in the court of the IV Civil Judge & JMFC., Tumakuru (C/C II Addl. Civil Judge & JMFC., Tumakuru) as on 03-07-2020

Sl. NO	Case NO.	Stage	Complainant/Plaintiff	Accused/Defendant	Complainant /Plaintiff Advocate	Accused/Defendant Advocate
Morning Session at 11.00 a.m. to 02.00 p.m.						
1	OS 1156/2012	Hearing	Suvarnamma	Shanthamma	JK	GBR, TGR
2	OS 1176/2012	Hearing	Earaiah	Ganganna	DHT	LN, KSR
3	OS 662/2016	Hearing	Puttathayamma	Sanjeevegowda	RH	TRP
4	OS 540/2019	Hearing	H P Hareesh	Shesharam	SMM	-
5	CC 473/2012	Arguments	HPS	B J Ranganna	APP	-
6	CC 2411/2007	Arguments	HPS	Kumara	APP	TNG,HVR
7	CC 3598/2011	Arguments	HPS	Chikkanna	APP	BCJ
Afternoon Session at 02.45 p.m. to 05.30 p.m.						
1	OS 798/2015	Hearing	Basavaraju S C	Narasimhamurthy	TRY	-
2	OS 243/2020	Hearing	Sri Siddeshwaraswamy Matt	T N Anandkumar	HPN	-
3	CC 550/2012	Hearing	HPS	Kantharaju	APP	-
4	PCR 377/2019	Hearing	Manukumar	Chandramouleshwara	KS	-
5	CC 1789/2020	Objection	JPS	Lokesh @ Loki	APP	-
6	CC 3600/2011	Arguments	HPS	Chikkanna	APP	BVR

Place: Tumakuru
Date: 02.07.2020

Sd/-
C/C IV Addl. Civil Judge & JMFC.,
Tumkur

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List of hearing cases in the Court of the V Addl.Civil Judge and JMFC., Tumakuru on dated 03.07.2020

SI No.	Case No	Stage	Plaintiff / Complainant Name	Defendant / Accused Name	Plaintiff / Complainant Advocate	Defendant/ Accused Advocate
Morning Session 11.00 AM to 02.00 PM						
1	O.S.60/2010	Arguments	Sowbhagyamma	M.D.Siddalingappa	KSJ	KNS,GP, D3a,b,MM, D4-JNS
2	O.S.1014/2012	Arguments	Ramakka	Secretary	ROMK	D1-JBS, D2to4-TRR
3	O.S.1191/2012	Arguments	Krishnappa	Venkatarangegowda	B.K.	D1 and D2-RVD
4	O.S.1241/2012	Hearing	Gangasiddamma	Shivarudraiah	GSN	BKL
5	O.S.211/2013	Arguments	Chikkeeraiah	Lakkaiah	R.H.	E.H.
6	O.S.658/2013	Hearing	Gangappa	Vishwanath	KNR	D1and D2-RR.
7	O.S.929/2013	Arguments	R.Shivaraju	Rangaraju	M.S.K.	CK,GKR
8	O.S.1011/2013	Hearing	Anjinappa	Thimmaiah	T.S.	GLN
9	O.S.158/2014	Arguments	Lakshmakka	Chikkamma	V.R.V.	D1and 4 CNO, D5,6,7-Exparte, D8-ANG.
10	O.S.586/2014	Hearing	Thimmaiah	Sakamma	HVR	KHS
Afternoon 2.45 PM to 5.30 PM						
1	O.S.563/2017	Hearing	B.R.Pushpavathi	Nataraju	N.V.R.	N.B.
2	O.S.709/2018	Arguments	Suresh.B.	Chennabasavaiah. A.B.	VD	-.
3	O.S.855/2018	Hearing	Sriramaiah and Others	Mariyachari and Others	-.	-.
4	O.S.870/2016	Objection to IA	Krishnappa	Gangasasamma	L.N.	D1to3-NB, D4,6-RSK, D11LRS RNRG, D12-RK
5	O.S.961/2018	Summons	Kempamma	Rajanna and Other	HSS	-.
6	O.S.309/2019	Notice	Chikka hanumanthaia H.B.	Gangabyaraiah	HVR	KCV
7	O.S.549/2008	For Judgment	K.G.Kempamma	Girija Bai	TRR	-.
8	C.C.700/2013	For Judgment	T.N.Latha	P.Vanajakshamma	HGN	-.
9	O.S.437/2019	Hearing	Shruthi.S.N.	Sharadamma	KCV	HSBR
10	O.S.168/2019	Hearing	Syed Yunis	Shylaja	D.K.	E.H.
11	O.S.93/2012	Issues	K.M.Chandraiah	K.G.Yadiyurappa	BCSK	D1-SRS, D2 Inperson

Sd/-

**V Addl. Civil Judge & J.M.F.C.,
Tumakuru**

**Place: Tumakuru
Date : 02.07.2020**

**List of cases of hearing matters in the court of the VI Addl. Civil Judge and JMFC., Tumakuru
on the dated 03.07.2020.**

Sl. No.	Case No	Plaintiff / Complainant	Defendants / Accused	Pltf / Complainant advocate	Deft / Accused advocate	Phn Number
Morning Session 11.00 A.M to 2.00 P.M						
1	OS 764/00	R.R Raveesha	T. Rangaiah and others	EH	KSK	--
2	OS 93/03	C. Vijayakumar	R. Gopal and others	KS	MM	--
3	OS 800/07	Gangamma	Sanjeevaiah & another	GHS	KSS	--
4	OS 644/08	Kamamma	Mahalingaiah & others	HGN	MSK	--
5	OS 576/09	Lakshmiddevamma	Boramma & others	ATV	BKM	--
6	OS 489/10	Fazilithunnisa	Shaikh Mohmood	GSA	KHH	--
7	OS 609/10	Chikkamma	Venkatesh	MM	CSS	--
8	OS 1018/10	Rangamma	Ellamma	EH	HR	--
9	OS 169/11	Pavitra	K.S Venkataram	MSH	KCR	--
10	OS 192/11	Somashekar & others	Chandamma & others	TRR	DP	
Afternoon 2.45 P.M to 5.30 P.M						
1	OS 220/11	Siddagamma & others	Somashekaraiiah & another	JS	NAC	--
2	OS 638/11	Venkatalakshamma	Ramadasappa	VRV	SRR	--
3	OS 697/11	SBI	Niranjan Babu	VA	PVM	--
4	OS 1496/11	Gangahuchamma	Amrutooraiah	TM	GM	--
5	OS 221/12	Hanumantharayappa	Lakshman & others	PKM	HVP	--
6	OS 906/12	Sharankumar	Basavaraju	SKM	BKL	--
7	OS 142/13	Siddagangaiah	Dasappa	GBR	GKR	--
8	OS 203/13	D. Lakkaiah	Chikkairaiiah	RA	RH	--
9	OS 482/13	Santhoshsingh	Balagi Singh	HLV	KGR	--
10	OS 324/14	Hanumantaraya	CCT	GN	KRM	--

**Place : Tumakuru
Date : 03.07.2020**

**VI Addl. Civil Judge & JMFC.,
Tumakuru.**

Prl. Family Court, Tumakuru

The following cases in the Court of I Addl. Prl. Judge, Family Court and Prl. Judge, Family Court, Tumakuru taken up for hearing on 03.07.2020.

Sl. No.	Case Number	Petitioner	Respondent	Counsel for petitioner	Counsel for respondent	Stage
1	MC.103/2018	Sindhushree	Yathiraj.P.B	Sri.D.C.H	Sri.P.M	Arguments
2	G&WC.5/2019	Somashekhar	Hemavathi	Sri.S.M.M	Sri.T.G.L	Arguments
3	MC.138/2019	Thyagaraju	Parinitha	Sri.D.C.H	Sri.P.M	Judgment
4	MC.273/2019	Nagaraju	Chethana	Sri.S.V.R	Sri.A.K	Arguments
5	Crl.Misc.98/2016	Ramana	Shobharani	Sri.L.N.M	Sri.N.R.R	Arguments
6	Crl.Misc.121/2018	Sudha	Revanna	Sri.T.S.S	Sri.B.L.C	Arguments
7	Crl.Misc.161/2018	Dhanalakshmi	Dineshkumar	Sri.P.K.M	Sri.H.G.V	Arguments
8	Crl.Misc.145/2019	Rajeshwari	Mallikarjuna Hiremath	Sri.E.D.M	Sri.H.S.B.R	Arguments
9	Crl.Misc.206/2019	Tejashwini @ K.Tanuja	Chethan	Sri.L.S	Sri.N.M.C	Arguments

Prl. Family Court, Tumakuru

Sl. No.	Case Number	Petitioner	Respondent	Counsel for petitioner	Counsel for respondent	Stage
1	MC.222/2016	K.Siddappa	Jayamma	Sri.T.N.N	Sri.K.S.J.	Arguments
2	MC.346/2019	Rangaprasad.N	Niveditha.B.S	Sri.S.K	-	Arguments
3	Crl.Misc.103/2019	Ashwni	Shivashankar	Sri.R.N.R.G.	Sri.S.R.	Arguments
4	Crl.Misc.74/2018	Jyohti M.H.	Gangaraju.N.	Sri.L.N.N.	Sri.S.R.	Arguments

Note : In addition to other cases as per cause list
Place : Tumakuru
Date : 02.07.2020.

Sd/-
I Addl. Prl. Judge, Family Court,
Tumakuru.